

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 04.12.2018 (Tuesday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 665 of 2018	HBN Dairies & Allied Ltd. Vs. Rohit Sehgal (Interim R.P.) & Ors.	Ambhoj Kumar Sinha	Syed Sarfaraz Karim-R1 Manisha Choudhary- R (2-34)

By Order

-sd/-

Registrar

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